

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2755  
ANSWERED ON:07.12.2009  
GUIDELINES FOR FARMERS UNDER NREGS  
Reddy Shri Magunta Srinivasulu

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the details of norms/guidelines formulated for inclusion of small and marginal farmers under National Rural Employment Guarantee Scheme(NREGS); and

(b) the number of such farmers covered and likely to be covered under the Scheme in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a) : The benefits of works on individual lands as given in para 1 (iv) of Schedule I of NREG Act have been extended to small and marginal farmers vide Notification dated 22.7.2009 as per the following amendment:

`Provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or below poverty line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awaas Yojana of Government of India or that of the small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debit Relief Scheme, 2008.`

(b): Separate data for beneficiaries under the category of small and marginal farmers is not maintained.